

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 182 OF 2015 &
IA No. 505 of 2016**

Dated: 10th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Chhattisgarh State Power Distribution Co. Ltd., Appellant (s)
Vs.
Chhattisgarh State Electricity Regulatory Commission Respondent (s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

Ms. Divya Chaturvedi
Mr. Sandeep Bhuraria for JSPL

ORDER

Ms. Divya Chaturvedi, learned counsel seeks permission to file an application for impleadment of Jindal Steel and Power Limited. If she files the application, Registry is directed to list the same on the next date of hearing.

List the matter on **07.12.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**